

ITEM NO.806

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
WITH
CRIMINAL APPEAL NO.680/2024
IA NO.128934/2026- FOR BAIL

Respondent(s)

CRIMINAL APPEAL NO.4155/2024
IA NO.131326/2026- FOR BAIL

Date : 15-05-2026 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Farrukh Rasheed, AOR (mentioned by)

Mr. Prem Malhotra, AOR

For Respondent(s) Ms. Srishti Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List the applications on 21.05.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR